

(b) and (c) Keeping in view the land and financial constraints faced by most of the small and large cities for creating sanitary landfill on individual basis for disposing of the municipal solid waste, the Ministry formulated a Guidance Note for Municipal Solid Waste Management on a Regional Basis in March, 2011. It was sent to the state governments on 13th April, 2011. The guidance note provides guidance on policy, institutional facility for treatment and disposal of municipal solid waste in sanitary landfill on regional/shared basis. Municipal solid waste management projects with regional landfill facility proposed by group of small and large cities, which are eligible under Urban Infrastructure Governance (UIG) and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) can be considered by the Ministry for central assistance under JNNURM.

Sale or use of Khelgaon flats built during CWG

†875. SHRI JAI PRAKASH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the steps being taken by Delhi Development Authority regarding sale or use of flats for any other work, built at Khelgaon during the Commonwealth Games in Delhi;

(b) whether by taking *suo moto* cognizance Government has directed the Delhi Development Authority to take appropriate steps against misuse of these flats; and

(c) if so, the details of progress therein?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) DDA has informed that a number of requests have been received from Central Government/State Government Departments and Public Sector Undertakings etc. for allotment of these flats to them and therefore, a decision was taken by the DDA in its meeting held on 26.5.2011 for allotment of flats in the Commonwealth Games Village to the Central Government/State Government Departments and Public Sector Undertakings etc. However, Delhi Development Authority (Management and Disposal of Housing Estates) Regulations, 1968, which regulates the disposal of flats in DDA did not have a provision to allot flats to Central Government/State Government Departments and Public Sector Undertakings etc. Therefore, a proposal of DDA to amend the DDA (Management and Disposal of Housing Estates) Regulations, 1968, was approved by the Ministry of Urban Development to enable DDA to dispose of these flats to Central Government/State Government Departments and Public Sector Undertakings etc.

†original notice of the question was received in Hindi.

DDA has also informed that to get an idea of prevailing market rates, around 100 flats of all categories would be put to auction/through sealed bidding process for these Hats. These Hats will be used for residential purposes only. DDA has further informed that action will be taken on misuse, if any, as per law.

SHORT NOTICE QUESTION

Fighter Planes Crashes

43. SHRI PRAKASH JAVADEKAR: Will the Minister of DEFENCE be pleased to state:

(a) whether the Indian Air Force has lost multiple fighter planes due to crashes since January, 2011;

(b) if so, the details thereof;

(c) how many aircrafts above the age of 30 years have been lost due to accidents in the last two years;

(d) if so, the details thereof;

(e) what percentage of crashes in the IAF over the last two years has been due to technical defects; and

(f) what plans Government have in place to tackle the issue?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Since January, 2011, and upto 30th August, 2011, the Indian Air Force (IAF) has lost 4 fighter aircrafts due to crashes. The details of these 4 crashes are as follows:

Sl. No.	Date of accident	Aircraft Type	Pilot Killed	Service Personnel Killed	Civilians Killed/ Injured
1.	4th February, 2011	MiG 21 Bison	Nil	Nil	Nil/Nil
2.	1st March, 2011	MiG 21	Nil	Nil	Nil/Nil
3.	2nd August, 2011	MiG 21	1	Nil	Nil/Nil
4.	4th August, 2011	Jaguar	1	Nil	1/1

(c) Details of IAF aircrafts above the age of 30 years that have been lost due to accidents in the last two years (since 2009-10 and upto 30.8.2011) is given below: